

No.GOB(I) 8/2021

**HIGH COURT OF KARNATAKA
BENGALURU,
DATED: 06TH JULY, 2022.**

I N T I M A T I O N

- Ref: 1. This office Notification No.GOB(I) 8/2021 dated 09.11.2021 inviting online applications for the post of District Judges by direct recruitment.
2. This office Intimation of even number dated 18.06.2022 and 25.06.2022.

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In partial modification of this office Intimation of even number dated 18.06.2022 and 25.06.2022, the candidates with the following Register Numbers who are eligible for Viva-Voce to the post of District Judges by direct recruitment in pursuance of this office Notification No.GOB(I) 8/2021 dated 09.11.2021, are hereby informed that the Viva-Voce scheduled on **Friday, the 15th July 2022**, is hereby rescheduled to **Tuesday, the 19th July 2022**:

REGISTER NUMBERS	
DJM210152	DJM210249
DJM210164	DJM210257
DJM210172	DJM210261
DJM210173	DJM210265
DJM210176	DJM210272
DJM210220	DJM210282

Hence, the aforesaid candidates are hereby directed to be present at **10.30 A.M.**, on Tuesday, the 19th July 2022, at Court Hall No.37, Ground Floor, Principal Bench of the High Court of Karnataka,

Bengaluru, at their own cost. Further, it is informed to the candidates that no fresh call letters will be issued to them and they are requested to bring call letter dated 24.06.2022 which is already issued to them along with necessary documents as mentioned in the said call letter.

It is further informed that the viva-voce scheduled for other candidates on Thursday, the 14th July 2022, will be conducted as per schedule.

BY ORDER,

**Sd/-
(MANJUNATH NAYAK)
REGISTRAR (RECRUITMENT)**